GOVERNMENTOF INDIA MINISTRY OF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA UNSTARREDQUESTIONNO:1291 TO BE ANSWEREDON THE 22ndDECEMBER,2017/PAUSHA1, 1939 (SAKA)

QUESTION NPAs AND DRTs

1291: SHRI BIDYUTBARAN MAHATO: SHRI S.R. VIJAYAKUMAR: SHRI TRADHAKRISHNAN: SHRI NARANBHAIKACHHADIYA: SHRI MULLAPPALLYRAMACHANDRAN: KUNWAR BHARATENDRA: SHRIMATI RANJEET RANJAN: SHRI SUDHEER GUPTA: SHRI GAJANANKIRTIKAR: KUNWAR HARIBANS**K**INGH:

Willthe Ministerof FINANCEbe pleased to state:

- (a) the details of Non-PerformingAssets (NPAs) of public and private sector banks as on date, bankwise;
- (b) whetherPublicSector Banks (PSBs) are increasinglygettingplagued with plethora of problems due to NPAs compare to Private Sector Banks and leading corporate houses/companies account for 80 per cent of NPAs;
- (c) if so, the details thereof and the reasons thereforalong with the steps taken for recovery of NPAs;
- (d) whether the Governmenthas fixed the responsibility of officials of such PSBs over huge NPAs and if so, the details thereof along with the authority responsible/accountable or NPAs of private banks;
- (e) whether the Government has taken cognizance that Debt Recovery Tribunals (DRTs) are also inadequate and ill-equipped to deal with loan defaulters, if so, the details thereof and the reasons therefor; and
- (f) the steps taken/being taken by the Government to set up more DRTs and allowing them to function effectively and strengthening them and also for improved functioning of the banks?

ANSWER To be answered by THE MINISTEROF STATEIN THE MINISTRY OF FINANCE

(SHIV PRATAPSHUKLA)

(a) As per Reserve Bank of India's data, Gross Non-performingAssets of public and private sector banks, are at Annexure.

(b) and (c): As per Reserve Bank of India's data, Gross Non-performingAssets (GNPAs) of public and privatesector banks as on 30.9.2017 were Rs. 7,33,974 crore and Rs. 1,02,808 crore respectively. As on 30.9.2017, leading corporate houses/companies accounted for approximately77% of the total GNPA from domesticoperations, for Scheduled Commercia Banks.

Reserve Bank of India (RBI) has introduced Scheme for Sustainable Structuring of Stressed Assets, StrategicDebt RestructuringScheme, FlexibleStructuring(5/25) schemes for restructuringdebt, issued guidelines on Joint Lenders' Forum for resolution, and issued CorrectiveActionPlan for rectification recovery and restructuringprocesses, to address stress because of Non-performingAssets.

(d) In case of accounts categorised as Non-performingAssets, public sector banks carry out a staff accountability exercise as prescribed in CentralVigilanceCommissionmanual and action is taken as per applicable regulations/provisions.

(e) and (f): Governmentconsidered the need for more Debt RecoveryTribunals(DRTs) and expandec the network of 33 DRTs in 2016-17 to 39 DRTs to reduce pendency of cases and expedite disposal DRTs are provided appropriate infrastructure and equipment to deal with debt recovery cases.

To make DRTs more effective and to facilitate fast disposal of debt recovery cases, amendments have been made to the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and The Securitisation and Reconstruction of Security of Financial Assets and Enforcement of Security Interest Act, 2002, through the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Act, 2016.

Annexur

Lok Sabha UnstarredQuestion no. 1291for, 22.12.2017 Gross Non-performingAssets (NPAs) of Public and PrivateSector Banks as on 30.9.2017

Amou		ount m ore Rupees
Sr. No.	Public Sector Bank	Gross NPA
1	AllahabadBank	21,454
2	Andhra Bank	19,839
3	Bank of Baroda	46,307
4	Bank of India	49,307
5	Bank of Maharashtra	17,239
6	CanaraBank	39,164
7	CentralBank of India	31,641
8	CorporationBank	20,685
9	Dena Bank	13,201
10	IDBI Bank Limited	51,368
11	Indian Bank	9,624
12	Indian Overseas Bank	34,709
13	OrientalBank of Commerce	26,432
14	Punjab & Sind Bank	6,822
15	Punjab NationalBank	57,630
16	SyndicateBank	20,177

17	UCO Bank	24,435
18	UnionBank of India	38,286
19	UnitedBank of India	12,893
20	VijayaBank	6,649
21	State Bank of India	1,86,115
	Private Sector Banks	
1	AxisBank Ltd.	22,136
2	Bandhan Bank Ltd.	275 316
3	DCB Bank Ltd	316
4	HDFCBank Ltd.	7,644
5	ICICI Bank Ltd.	44,237
6	IDFC Bank Limited	2,002
7	IndusInd Bank Ltd.	1,345
8	Kotak MahindraBank Ltd.	3,814
9	Yes Bank Ltd	2,720
10	CatholicSyrianBank Ltd.	621
11	CityUnionBank Ltd.	780
12	Federal Bank Ltd.	1,949
13	Jammu& KashmirBank Ltd.	5,983
14	Karnataka Bank Ltd.	1,716
15	Karur Vysya Bank Ltd.	2,136
16	LakshmiVilas Bank Ltd.	1,278
17	NainitalBank Ltd.	177
18	RatnakarBank Ltd.	487
19	South Indian Bank Ltd.	1,766
20	TamilnadMercantileBank Ltd.	1,033
21	DhanlaxmiBank Limited	389
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Source: Reserve Bank of India